

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1584 OF 2004

SUBHODKUMAR & ORS.

Appellant (s)

VERSUS

BHAGWANT NAMDEORAO MEHETRE & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief

Date: 11/01/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s)

Mr. V.A.Mohta, Sr. Adv.

Mr. A.K. Sanghi, Adv.

Mr. Neelkanth Nayak, Adv.

For Respondent(s)

Mr. Satyajit A.Desai, Adv.

Ms. Anagha S.Desai, Adv.

Mr. Amol N.Suryawanshi, Adv.

Mr. Vikram Saluja, Adv.

Mr. Venkateswara Rao Anumolu, Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

written submissions, if any, be filed within one week.

(Shashi Sareen)

Court Master

(Madhu Saxena)

Court Master